New Housing Policy, 2020

4520. SHRI NATUJI HALAJI THAKOR: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government has made any assessment of the total requirement availability and shortage of housing units in the country;
 - (b) if so, the salient features thereof;
 - (c) the area of implementation of the above said policy during last three years;
- (d) whether her Ministry has decided to provide and construct new houses in Surat, Rajkot, Mehsana, Bharuch and Amreli of Gujarat State under the said policy;
 - (e) if so, the details thereof and steps being taken in this regard; and
 - (f) the success achieved by Government as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir. The National Urban Housing and Habitat Policy, 2007 is the current policy in vogue.

(b) to (f) Does not arise in view of reply at (a) above.

Property rights for slum dwellers

4521. SHRI B.K. HARIPRASAD: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether in the wake of a steep hike in the budget allocation by 700 per-cent for Rajiv Awas Yojana for the year 2010-11, Government has appointed a seven member committee headed by Shri Deepak Parekh to work on a blue print for making India slum free within five years;
- (b) whether the Peruvian economist and property rights expert Hernando de Soto has commented that slum development and rehabilitation is not merely a housing problem and that slum dweller has to be accorded property rights; and
- (c) whether the Deepak Parekh Committee will overcome the problem of deciding the cut-off date for those who are old settlers eligible for property rights?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) The report of the Deepak Parekh Committee has recently been received. The Committee has not made any comment regarding the cut-off date for these who are old settlers eligible for property rights.

Shortage of houses in Delhi

4522. SHRI PARVEZ HASHMI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there is an acute shortage of housing in NCT Delhi;
- (b) if so, the reasons therefor;
- (c) whether there is a proposal to implement housing scheme in slums of Delhi; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) As per the Master Plan for Delhi-2021, based on the projected population of 230 lakh by year 2021, the estimated additional housing stock required will be around 24 lakh dwelling units. This includes an estimated housing requirement of 20 lakh dwelling units for additional population and a backlog of about 4 lakh units.

- (b) Delhi being the Capital city of the country, many factors have been responsible for shortage of housing which include large scale migration; limited availability of land in Delhi; shortage of urban land at prices that are affordable, lack of ready availability of low-cost building technology; restrictions in rental housing; non-availability of large scale social/weaker section housing etc. Shortage of shelter was also because of the fact that the planned development of Delhi over the last few decades has largely been a public sector led process with very little private and corporate participation in development of shelter and infrastructure services.
- (c) and (d) DDA has informed that housing projects for Economically Weaker Sections and Lower Income Group are under various stages of planning and execution. While in some cases, work has been awarded and taken up for construction, in some other cases, tenders received, technical bids opened, bidders shortlisted and financial bids opened. DDA has further reported that in respect of in-situ development of slums, location survey has been completed in respect of many slum/JJ clusters and consultants have been appointed/consultancy has been awarded.

Houses facility for citizens

4523. SHRI RUDRA NARAYAN PANY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether housing facility is now available to every citizen of the country;
- (b) if not, by when it would be provided;
- (c) whether 'Balmiki-Ambedkar' Housing Scheme has now been discontinued;
- (d) if so, the reasons therefor;
- (e) whether any other programme has replaced it;
- (f) whether Government is really determined to provide houses to all families; and
- (g) if so, the name of the plan and programme in this direction?